GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2658 TO BE ANSWERED ON 04th AUGUST, 2021

FREE TRADE AGREEMENTS

2658. SHRI SUSHIL KUMAR SINGH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India is in process of negotiating Free Trade Agreements (FTA) or any other kind of trade agreement with the EU;
- (b) if so, the details thereof;
- (c) whether dairy and other fresh produce are part of the negotiations;
- (d) if so, the list of commodities excluded from the negotiations;
- (e) whether there are any plans to revisit the existing regional trade agreements which are not in India's economic interests;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the details and the list of regional trade agreements which are not in the economic interests of India?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) to (d): Yes, Sir. India and EU have agreed to resume the negotiations for a balanced, ambitious, comprehensive and mutually beneficial trade agreement. Free Trade Agreement (FTA) negotiations, including those on specific issues, are to be held considering the interest of either side. The commodities included / excluded in the FTA negotiations are to be finalized based on extensive consultations with the stakeholders, once negotiations resume.
- (e) to (g): Review of the existing FTAs is an ongoing process to maximise country's export potential to benefit the domestic industry, and to make the FTAs more user friendly, simple and trade facilitative.
